

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-04-2024 AT 10:30 AM**

**CP No. 45/241/HDB/2023**

**AND**

**IA (CA) 68, 69, 75, 76, 77 & 82/2024 in CP No. 45/241/HDB/ 2023**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Escientia Life Sciences & ors

**...Petitioner**

**AND**

Escientia Advanced Sciences Pvt Ltd & Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 45/241/HDB/2023**

Learned Senior Counsel Mr. DV Seetharam Murthy, for the petitioners present physically

Learned Senior Counsel Mr S. Niranjan Reddy, for Respondent No.2 and 3 present through Video Conference.

Matter adjourned to 18.04.2024.

**IA (CA) 68/2024**

Learned Counsel Mr Rusheek Reddy for applicant and Learned Senior Counsel Mr S. Niranjan Reddy, along with Mr Tarun G Reddy for Respondent No.4 and 5 present through Video Conference.

Matter adjourned to 18.04.2024.

**IA (CA) 69/2024**

Learned Counsel Mr Rusheek Reddy for applicant and Learned Senior Counsel Mr S. Niranjan Reddy, along with Mr Tarun G Reddy for Respondent No.4 and 5 present through Video Conference.

Matter adjourned to 18.04.2024.

**IA (CA) 75/2024**

Learned Senior Counsel Mr S. Niranjan Reddy, along with Mr Tarun G Reddy for Respondent No.2 and 3 present through Video Conference.

Learned Counsel Mr Rusheek Reddy, for Respondent Nos 4 to 6

Learned Counsel Mr Aatif, for Respondent Nos7 to 9 present

Reply filed by the Respondent No.2 is allowed to be taken on record. Counter by the remaining respondents if any and Rejoinder if any shall be filed well before the next hearing date. Matter adjourned to 18.04.2024.

**IA (CA) 76/2024**

Learned Senior Counsel Mr S. Niranjan Reddy, along with Mr Tarun G Reddy for Respondent No.2 and 3 present through Video Conference.

Learned Counsel Mr Rusheek Reddy, for Respondent Nos 4 to 6

Learned Counsel Mr Aatif, for Respondent Nos7 to 9 present

Reply filed by the Respondent No.4 is allowed to be taken on record. Counter by the remaining respondents if any and Rejoinder if any shall be filed well before the next hearing date. Matter adjourned to 18.04.2024.

**IA (CA) 77/2024**

Learned Senior Counsel Mr S. Niranjan Reddy, along with Mr Tarun G Reddy for Respondent No.2 and 3 present through Video Conference.

Learned Counsel Mr Rusheek Reddy, for Respondent Nos 4 to 6

Learned Counsel Mr Aatif, for Respondent Nos7 to 9 present

Reply filed by the Respondent No.2 is allowed to be taken on record. Counter by the remaining respondents if any and Rejoinder if any shall be filed well before the next hearing date. Matter adjourned to 18.04.2024.

**IA (CA) 82/2024**

Learned Counsel Mr Rusheek Reddy for applicant and Learned Senior Counsel Mr S. Niranjan Reddy, along with Mr Tarun G Reddy for Respondent No.4 and 5 present through Video Conference.

Issue Notice to the respondent by registered/ speed post and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within one week and rejoinder thereafter. Posted to 18.04.2024 for filing proof of service and for counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**